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**NATIONAL COMPANY LAW TRIBUNAL  
BENGALURU BENCH  
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,  
BENGALURU BENCH, BENGALURU, HELD ON 13.09.2017.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**  
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP(IB)No. 83/BB/ 2017	-	Admission	Rule-6 of IB	Raghavendra Carrier Transport Contractors & Commission Agents Vs Falcon Tyres Ltd.


SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
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1.	Sangeetha.M.S. for CCI-legal	Operational Creditor	
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Counsel for petitioner is present. The matter is listed today for admission. Counsel for petitioner requested time to comply the objections raised by the Registry.

List it on 06.10.2017.

  
MEMBER (J)

  
MEMBER (T)